

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/222(KB)2019

**Present: 1. Hon'ble Member(J), Shri Rajasekhar V.K.
2. Hon'ble Member(T), Shri Harish Chander Suri**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 23rd March,
2021, 10:30 A.M**

Name of the Company	TRUE TRAVELMAXX PRIVATE LIMITED Vs. YOUTHSTAR VANIJYA PRIVATE LIMITED		
Under Section	IBC Under Sec 9		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

Counsel /Pr.CS/Pr.CA appeared through Video Conferencing:

Ld. Counsel for the Corporate Debtor present

ORDER

Ld. Counsel for the Corporate Debtor present but no name has been mentioned.

2. List this matter on 19.04.2021 for further consideration.

(Harish Chander Suri)
Member (Technical)

(Rajasekhar V.K.)
Member (Judicial)